

ITEM NO.114
(MM)

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY APPELLANT(S)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

RESPONDENT(S)

(IA No. 846/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 844/2025 - EXEMPTION FROM FILING O.T.)

Date : 06-08-2025 This matter was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA**

For Appellant(s) :

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Mr. Divyam Agarwal, AOR**

For Respondent(s) :

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Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

UPON hearing the counsel, the Court made the following
O R D E R

As jointly prayed, list on 08.08.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
ASSISTANT REGISTRAR